



KIRIT P. MEHTA  
SCHOOL OF LAW

**CENTRE FOR RESEARCH AND CONFERENCES**

*Introduces*

**INTERNATIONAL CONFERENCE**

**EVOLVING LEGAL SYSTEM:  
NAVIGATING LEGAL FRONTIERS IN THE 21ST  
CENTURY**

**ON 16 & 17 FEBRUARY 2024**

*Presented by*



# ABOUT NMIMS:

NMIMS Kirit P. Mehta school of law (KPMSOL), Mumbai that is a part of the SVKM group of schools and colleges under the NMIMS (deemed to be university in Mumbai has been approved by the Bar Council of India in the year 2013 which is also its year of establishment. School of Law inculcates and nourishes all the professional virtues in a well calculated and planned manner, without undermining the 'societal values'.

The academics and support mechanism in Kirit P. Mehta School of Law is to facilitate all the determined students to give their best so as to be the 'Best' when it comes to application of theory in practice. The 'Legal Skills' built by SOL during the 5 years period should enrich a student to convert challenges into 'benchmark' in legal world and withstand economic, social, political and judicial scrutiny. Kirit P. Mehta School of Law, NMIMS aims to refine students' competency by engaging them in curricular and extra-curricular activities. Qualified faculties and support staff assist learners to easily integrate into the course and participate in events. The School of Law engages in case study model and class-debate methods as its chief teaching pedagogy.

# **ABOUT CENTRE FOR RESEARCH AND CONFERENCES :**

The Centre for Research and Conferences (earlier known as Centre for Excellence) of NMIMS Kirit P. Mehta School of Law, Mumbai, was established as the Centre for Legal Research and Application, in 2018. The Centre for Research and Conferences aims to significantly enhance legal research and development, through its integration with allied disciplines, and through extensive exploration of contemporary developments in the law.

The Centre for Research and Conferences engages in a discourse between various stakeholders to interact and exchange ideas pertaining to legal academia. The Centre for Research and Conferences undertakes a compendious examination and critical analysis of governmental institutions, executive powers, legal policies, and judicial guidelines. Centre for Research and Conferences endeavours to promote effective ideation and provision of a platform to formulate unconventional and pioneering recommendations to various policy making institutions for making existing legal provisions more humane and functional. All new ideas and innovations emanating from budding legal minds that work towards access to justice are welcomed and will be guided by expert resource persons.

# **ABOUT THE TWO DAYS** **INTERNATIONAL** **CONFERENCE :**

The two-day conference is meticulously designed to offer a comprehensive exploration of contemporary global issues, blending the insights of legal experts and practitioners with the fresh perspectives of students, researchers, and academicians. We are honoured to announce that the Hon'ble Speaker of the Lok Sabha, Shri Om Birla, has graciously accepted our invitation to serve as the esteemed Chief Guest for the inauguration of the International Conference organised by the Centre for Research and Conferences, NMIMS School of Law, Mumbai, scheduled to take place on 16th and 17th February 2024.

The first day of the event promises a riveting Panel Discussion featuring Judges, Advocates, and representatives from prominent Law firms. This distinguished group will convene to engage in thought-provoking conversations addressing a wide spectrum of critical global issues. The range of topics spans the realms of global governance, economic development, climate change and sustainability, international relations, and humanitarian concerns. By bringing together such a diverse panel of legal professionals, the first day aims to provide a holistic understanding of the legal dimensions underpinning these complex and interconnected global challenges.

The focus shifts on the second day of the conference, creating a dynamic platform for the next generation of legal minds. Students, researchers, and academicians will take the center stage, presenting their ideas and views on contemporary global issues. This segment of the conference serves as a unique opportunity for emerging scholars to contribute their perspectives, research findings, and innovative solutions to the broader discourse on global challenges. It not only provides a platform for knowledge dissemination but also facilitates a dynamic exchange of ideas among participants with varied levels of experience and expertise. By including this dedicated space for the academic community, the conference aims to foster an inclusive dialogue that spans generations, ensuring a well-rounded exploration of the legal aspects of contemporary global issues.

In essence, the two-day conference is structured to create a harmonious blend of expertise and fresh insights, promoting a holistic understanding of the multifaceted challenges facing our interconnected world. The alternating focus on legal professionals and the academic community ensures a dynamic and inclusive exploration of global issues, ultimately contributing to a richer understanding of the legal frameworks necessary for addressing the complexities of our globalized society.

# THEMES & SUBTHEMES:

## **Conflict, Human Rights, and Global Security**

- Balancing National Security and Human Rights
- Humanitarian Challenges in Conflict Zones
- Refugees and Displaced Persons: Upholding Rights in Crisis
- Media Influence and Public Perception: Shaping the Narrative in Conflict
- Civilian Casualties and Accountability in Modern Warfare
- Proxy Wars and Regional Dynamics

## **Technology and Law**

- Privacy and Data Protection
- Cyber Security and Cyber Crime
- Intellectual Property and Technology
- Artificial Intelligence and Automation
- E-Commerce and Consumer Protection
- Social Media and Online Content
- Internet Governance and Net Neutrality

## **Gender Justice and Equality**

- Marital Rape and Sanctity of Marriage
- Menstrual Leave and Workplace Equity
- Same-Sex Marriage and Constitutional Values
- Sexual Harassment and Protection of Males in the Workplaces
- Transgender Rights and Identity
- Gender and Politics
- Uniform Civil Code and sustainability.

## **Strengthening Global Democracies - P20 Perspective**

- Assessing the Societal and Legal Impacts of the Bharatiya Nyaya Sanhita, Bharatiya Nagarik Suraksha Sanhita, and Bharatiya Sakshya Bills of 2023
- Technological Advancements in Parliamentary Practices
- International Collaboration for Global Challenges
- Preserving Democratic Values in Challenging Times
- Engaging Youth in Parliamentary Processes
- Parliamentary Diplomacy and International Relations

## **International Environmental Law and Policy**

- Transboundary Pollution and Shared Resources
- Biodiversity Conservation and Global Cooperation
- Climate Change Mitigation and Adaptation
- Marine Environmental Protection
- Cross-Border Environmental Disputes and Resolution
- Corporate Accountability and Sustainable Development

**N.B.: Contributions relevant to the subject of the conference other than the one mentioned are also welcome.**

# **IMPORTANT DATES FOR THE** **CONFERENCE**

<b>10th January 2024</b>	<b>Last date of Abstract Submission</b>
<b>15th January 2024</b>	<b>Date of communication of Acceptance of the Abstract.</b>
<b>31st January 2024</b>	<b>Last date for Registration and Payment.</b>
<b>10th February 2024</b>	<b>Last date for Full Paper Submission</b>
<b>16th &amp; 17th February 2024</b>	<b>International Conference</b>



# **TIMELINES OF THE** **CONFERENCE**

- **10th January 2024: Last date of Abstract Submission.**
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- **10th February 2024: Last date for Full Paper Submission.**
- **16th & 17th February 2024: International Conference.**

## **MODE OF CONFERENCE:**

Conference will be held in hybrid mode (both online and offline).

# **GUIDELINES FOR THE** **ABSTRACTS:**

- (a) Abstracts should not exceed 350 words. (word format)
- (b) Font and Font Size: Times New Roman, 12, Line spacing 1.5 and Alignment 'justify'.
- (c) Abstract should mention the following specific details on the front page:
- Name of the Author
  - Affiliation
  - Designation
  - Contact Number
  - Email Id
  - Title of the Submission

# GUIDELINES FOR RESEARCH PAPERS:

**(a)** Original research papers are welcomed in the above-mentioned topic but are not restricted to the sub-theme as given.

**(b)** The paper can be co-authored. However, a maximum of two co-authors (three authors) per entry is allowed.

**(c)** The author (s) shall specify in their submission:

- Title of the paper with the sub-theme.
- Names of author (s).
- Name of the College/University.
- Email address and contact number.
- Sub-theme under which submission is made.

**(d)** The abstract and the Full paper should be submitted in doc/docx format with the following specification:

- Length of Full Paper: 2500 - 6000 words
- Font Type: Times New Roman Font
- Size: 12 pts
- Line spacing: 1.5
- Footnotes Font Types: Times New Roman
- Footnotes: Font size: 10 pts
- Footnotes Line spacing: 1
- Margin to be 1 inch on all sides.
- Follow the Bluebook; A Uniform System of Citation (20th Edition) for footnoting.

**(e)** A presentation will be made by the authors through PPT or any other means of presentation, upon selection of their manuscript. The Presentation should be of a maximum of 10 minutes.

**(f)** All submissions should be original and non-plagiarized work and should not have been submitted for publication/published elsewhere in any form. Similarity should not be more than 20%.

**(g)** Plagiarism report shall be checked by Turnitin.

# FEE PAYMENT:

## 1) FOR AUTHORS

- Single Student Author: ₹700
- Student Co-authors (2): ₹1200
- Student Co-authors (3): ₹1600
- Professionals/Academicians/Research Scholars: ₹1200

**STEP1:** The registration fees need not be paid by all applicants. Once the communication of acceptance of abstract is made, the selected authors shall be provided with the bank details in order to complete the registration through the payment as per the above-mentioned criteria.

**STEP 2:** Fill out the registration form with all of the necessary information and add the screenshot of the payment details.

## 2) FOR PARTICIPATION ONLY

- Students: ₹400
- Professionals/Academicians/Research Scholars:  
₹400

All those who want to attend the conference only for the purpose of participation need to fill out the Google form for Participation only, the bank details shall be provided to all to complete the registration process.

**NOTE: Such students, academicians, professionals or research scholars are not required to make any type of submission or presentation at the conference.**

## **ACCOMODATION:**

Registration fee does not include accommodation, travel (international/national and local transportation). Although we will assist the participants with the details regarding logistics/possible accommodation nearby.

# **REGISTRATION:**

**For Abstract:** Paper presenters are required to send their abstract of the paper in word doc. format with the subject “Abstract submission- Name of paper presenters” attached to the google form provided.

- <https://forms.gle/9JsHAMwfMUtTzvpbA>

**For Author’s Registration:** Authors are required to register for the event using the following link.

- <https://forms.gle/mxvDkaurjiLP9Em69>

**For Paper:** Paper presenters are required to send their papers in word doc. format. The paper should be attached to the google form provided herein.

- <https://forms.gle/gKwH2odFqpZ3oaq7A>

**For Participation only:** Participants are required to register for the event using the following link.

- <https://forms.gle/2eQPK5G3RmaEotT39>

**On registration, each participant shall be provided with a unique three-digit Code (e.g. T01, T02, etc.) which shall be used by both the CRC and the participants over the course of the conference.**

# **PRIZES AND AWARDS:**

**First Best Paper: Rs. 10,000/-**

**Second Best Paper: Rs. 5,000/-**

**Best Presenter: Rs. 5,000/-**

**Best Female Presenter: Rs. 5,000/-**

- Certificate/ E-Certificate will be provided to every Participant.
- Certificate of Merit will be provided to 10 best paper presentations.
- Other Selected papers will be published in a journal with ISSN number.
- Authors of the 2 best papers will be provided with an opportunity to intern at Stratage Law Partners.
- Authors of 3rd and 4th best papers will be provided internship in a tier 1 or 2 law firm.
- Author of 5th to 14th best papers will be provided internship in Dhir & Dhir Associates.

**Note : Author has to pay the Fee for the publication in the journal.**



# **CONTACT INFORMATION:**

The paper submission and queries related to the seminar  
should be addressed via email to:

**[centreforresearchandconference@gmail.com](mailto:centreforresearchandconference@gmail.com)**

## **Director of the Seminar**

Dr. Durgambini Patel (Dean NMIMS KPMSOL)

## **Faculty In-Charge**

Ms. Priya Kumari  
**(Faculty Convener)**

Dr. Kedar Vishnu  
**(Faculty Co-Convener)**

Ms. Khyati Jain  
**(Faculty Co-Convener)**

# **STUDENT COORDINATORS :**

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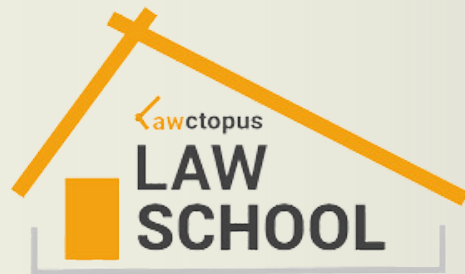
# ASSOCIATE PARTNERS



## MEDIA PARTNER



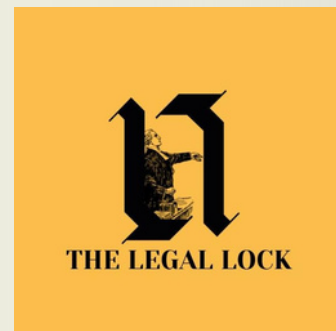
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